

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH****Hearing by Video Conferencing****O.A. No.060/00613/2020**

Chandigarh, this the 16th day September 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(Through video conference from Central Administrative Tribunal Chandigarh Bench)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(Through video conference from Central Administrative Tribunal Bangalore Bench)

Anil Kumar Maurya S/o Sh. Sheo Dutt Maurya age 47 years presently working as Chemical Metallurgical Superintendent (CMS), Northern Railway, Kalka Workshop, Distt. Panchkula – 133302.

....Applicant

(BY: Sh. D.R. Sharma, Advocate)

Versus

1. Union of India through the General Manager, Northern Railway Baroda House, New Delhi.
2. Chief Works Manager, Northern Railway, Jagadhri Workshop, Jagadhri, Distt. Yamunanagar.
3. Sh. Hardev Singh (former AWM/KLK) working as Assistant Divisional Mechanical Engineer (Diesel), Northern Railway Diesel Shed, Kalka (Haryana) – 133302.

... .Respondents

(BY: Sh. Yogesh Putney, Advocate)

O R D E R(Oral)**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. At the very outset, Sh. Yogesh Putney, learned counsel for the respondents while producing a copy of the order dated 31.08.2021 (which is taken on record) stated that in view of the said order, the Original Application has become infructuous.
2. The fact as stated by Sh. Putney has not been disputed by Sh. D.R. Sharma, learned counsel for the applicant.
3. In view of the above, the Original Application is disposed of as having been rendered infructuous.
4. Since the Original Application itself has become infructuous, therefore, nothing survives in Misc. Application No. 060/837/2021 and the same is also disposed of as having been rendered infructuous.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

'mw'